

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/194(KB)2022
IA(I.B.C)/673(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	VOLKSWAGEN FINANCE PRIVATE LIMITED VS GAURAV BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Danyal Ahmed, Adv.] For Financial Creditor

Mrs. Manju Bhuteria, Adv.] For Personal Guarantor
Mrs. Meenakshi Manot, Adv.
Mr. Amandeep Singh, Adv.
Mr. Rishav Kumar Singh, Adv.

ORDER

1. Ld. Counsels for the parties present.

2. **IA(IBC)/673(KB)2024**

Proceeding challenging assignment is pending before the Competent Forum. Let the status of the pending proceedings be obtained from the Competent Forum.

3. Therefore, list this matter on **12.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**